

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA**

UNSTARRED QUESTION NO.3598

TO BE ANSWERED ON AUGUST 08, 2016

MIS-UTILISATION OF FUNDS

3598. DR KIRIT P. SOLANKI

Will the Minister of CULTURE be please to state:

- (a) whether there is any mechanism to check the utilisation of funds allocated to various cultural organisations under this Ministry;**
- (b) if so, the details thereof;**
- (c) whether the Government has received some complaints regarding misutilisation of funds allocated to cultural organisations;**
- (d) if so, whether any inquiry has been conducted in this regard; and**
- (e) the outcome thereof and the action taken by the Government thereon?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND
TOURISM**

(DR. MAHESH SHARMA)

(a) to (b) : Yes, Madam. The cultural organisations under the Ministry are annually audited by CAG. The Ministry has also been monitoring their activities through Annual Action Plan, Memorandum of Understanding (MoU) signed between the Ministry of Culture and the concerned organisations and their utilisation certificates. Internal audit of these organisations is also conducted from time to time.

(c) to (e) : The information is being collected and will be laid on the Table of the House.